

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**STARRED QUESTION NO. 133**  
TO BE ANSWERED ON 02/08/2024

**ROAD CONSTRUCTION UNDER PMGSY**

\*133 SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total length of roads constructed under Pradhan Mantri Grameen Sadak Yojana 43 (PMGSY) since 2021, State-wise;
- (b) the number of villages which remain unconnected with all-weather roads in the plains, hills, desert, tribal areas and backward regions, State-wise;
- (c) whether Government has any plans to revise the existing norms for PMGSY to provide road connectivity to the remotest areas in the country; and
- (d) if so, the details thereof?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A Statement is laid on the Table of the House.

**Statement referred to in reply to parts (a) to (d) of Rajya Sabha Starred Question No. \*133 for answer on 02.08.2024.**

(a) & (b): Pradhan Mantri Gram Sadak Yojna (PMGSY-I) was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States and Himalayan Union Territories as per 2001 census) for uplifting the socio-economic condition of the rural population. Relaxation has been provided to the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and Planning Commission) and unconnected habitations in these areas with a population of 250 persons and above in the Core Network as per Census 2001 are eligible for connectivity under the scheme. In the critical Left Wing Extremism (LWE) affected blocks (as identified by Ministry of Home Affairs), additional relaxation has been given to connect habitations with population 100 persons and above as per 2001 census.

Under PMGSY-I, there were 1,86,429 eligible habitations (including 8,244 habitations of 100-249 population category in LWE areas), out of which 1,63,391 habitations (including 6,245 habitations of LWE areas) were sanctioned for connectivity. A total of 1,62,727 habitations (including 6,045 habitations of LWE areas) have been connected under PMGSY and 17,452 habitations have been connected by the State Governments. Hence, 99.6% of eligible habitations have been provided all-weather connectivity under PMGSY. State wise list of unconnected habitations, as per PMGSY-I, is at **Annexure I**.

As on 29.07.2024, a total of 1,03,048 km road length has been constructed under various verticals of PMGSY since 1st of April, 2021. The State-wise details of roads constructed under PMGSY since 2021 till 29.07.2024 are given as **Annexure-II**.

(c) & (d): As per Budget Speech of 2024-25, Phase IV of PMGSY will be launched to provide all-weather connectivity to 25,000 rural habitations which have become eligible in view of their population increase.

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**Annexure referred to in reply to point (a & b) of Rajya Sabha Starred Question No. 133 for reply on 02.08.2024**

State-wise details of Unconnected rural habitations in the plains, hills, desert, tribal areas and backward regions of the country

Sl. No.	Name of State/UT	Sanctioned Habitations	Connected Habitations	Balance Habitations (Unconnected)
1.	Andaman And Nicobar	7	7	0
2.	Andhra Pradesh	1435	1422	13
3.	Arunachal Pradesh	641	609	32
4.	Assam	13721	13717	4
5.	Bihar	31395	31258	137
6.	Chhattisgarh	10924	10614	310
7.	Dadra And Nagar Haveli	0	0	0
8.	Goa	0	0	0
9.	Gujarat	3048	3048	0
10.	Haryana	1	1	0
11.	Himachal Pradesh	2563	2538	25
12.	Jammu And Kashmir	2140	2129	11
13.	Jharkhand	10934	10934	0
14.	Karnataka	296	296	0
15.	Kerala	404	402	2
16.	Madhya Pradesh	17541	17536	5
17.	Maharashtra	1421	1415	6
18.	Manipur	652	622	30
19.	Meghalaya	602	576	26
20.	Mizoram	232	231	1
21.	Nagaland	109	104	5
22.	Odisha	17001	16991	10
23.	Punjab	389	389	0
24.	Rajasthan	15976	15976	0
25.	Sikkim	350	350	0
26.	Tamil Nadu	1985	1985	0
27.	Tripura	2005	1979	26
28.	Uttar Pradesh	11749	11748	1
29.	Uttarakhand	1864	1846	18
30.	West Bengal	13237	13237	0
31.	Telangana	704	703	1
32.	Ladakh	65	64	1
<b>Total</b>		<b>163391</b>	<b>162727</b>	<b>664</b>

## Annexure-II

Annexure referred to in reply to point (a & b) of Rajya Sabha Starred Question No. 133 for reply on 02.08.2024

## State wise details of roads constructed under PMGSY from 01.04.2021 to 29.07.2024

Name of State/UT	No. of Roads	Road Length (km)	No. of Bridges
Andaman & Nicobar	61	89	-
Andhra Pradesh	445	2,761	32
Arunachal Pradesh	363	2,156	147
Assam	1,291	3,464	562
Bihar	1,135	6,442	656
Chhattisgarh	1,049	4,061	68
Goa	-	-	-
Gujarat	271	2,553	2
Haryana	248	2,194	-
Himachal Pradesh	644	3,309	36
Jammu And Kashmir	1,133	4,951	114
Jharkhand	785	3,824	191
Karnataka	732	4,723	103
Kerala	90	516	3
Ladakh	31	302	1
Madhya Pradesh	978	9,295	623
Maharashtra	396	3,385	115
Manipur	180	2,109	98
Meghalaya	452	1,737	69
Mizoram	107	689	-
Nagaland	37	401	52
Odisha	1,637	8,436	206
Puducherry	30	62	-
Punjab	165	1,905	6
Rajasthan	782	5,879	15
Sikkim	120	524	48
Tamil Nadu	1,113	3,951	12
Telangana	189	1,669	62
Tripura	90	415	7
Uttar Pradesh	2,000	16,365	14
Uttarakhand	852	3,676	216
West Bengal	543	1,206	51
<b>Total</b>	<b>17,949</b>	<b>103,048</b>	<b>3,509</b>

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